NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.06.2020 In the court of the Registrar (Virtual Mode)

<u>02:30 P.M.</u>

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1314 of 2020 in Comp. App. (AT) (Ins) No of 2020	Singh Raj Singh Vs. SRS Mediatech Ltd. & Ors.	Nalini
2.	I.A. No. 1315 of 2020 in Comp. App. (AT) (Ins) No of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan
3.	I.A. No. 1316 of 2020 in Comp. App. (AT) (Ins) No of 2020	Naveen Kumar Jha Vs. Radstad Indian Pvt. Ltd. & Anr.	Dhaval Deshpande
4.	I.A. No. 1317 of 2020 in Comp. App. (AT) (Ins) No of 2020	Rajesh Jain, Promoter Stakeholder and Managing Director of Suspended Board of Directors Vs. BVN Traders & Ors.	Gautam Singh
5.	I.A. No. 1318 of 2020 in Comp. App. (AT) (Ins) No of 2020	V.V. & Sons LLC Vs. Bajaj Herbals Ltd.	Kunal Madan
6.	I.A. No. 1319 of 2020 in Comp. App. (AT) (Ins) No of 2020	Arneja Enterprises Vs. Edward Keventer (Suuccessors) Pvt. Ltd.	Piyush Singh
7.	I.A. No. 1320 of 2020 in Comp. App. (AT) (Ins) No of 2020	Amit Agarwal, RP of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziases Ventures Ltd.	Anjad Verma
8.	I.A. No. 1321 of 2020 in Comp. App. (AT) (Ins) No of 2020	MCC Concrete Vs. Northway Space Ltd.	Malakmanish Bhatt
9.	I.A. No. 1322 of 2020 in Comp. App. (AT) (Ins) No of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma

10.	I.A. No. 1323 of 2020 in Comp. App. (AT) (Ins) No of 2020	Maxsum Marine Services FZE Vs. Dolphin Offshore Enterprises (India) Ltd.	MS Farhat Warsi
11.	I.A. No. 1324 of 2020 in Comp. App. (AT) (Ins) No of 2020	Switching AVO Electro Power Ltd. Vs. Ambient Computronics Pvt. Ltd.	Abhay K. Das

By Order -sd/-

Assistant Registrar

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